

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 144(ND)13

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017.**

**NAME OF THE COMPANY:** Purnima Dutta Gupta & Ors. Vs. Adroitec Information Systems Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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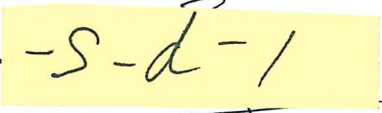
	For the Petitioner (s) :	None		
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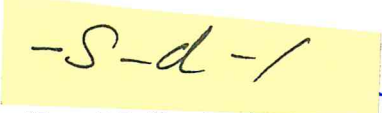
	For the Respondent (s):	Mr. Naveen Kumar, Advocate		
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**ORDER**

A request for adjournment is made by the Ld. Counsel for the Respondents on the ground that there has been a demise in the family of the arguing Counsel.

At his request adjourned to 27<sup>th</sup> March, 2018.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**